

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st January, 2025

No.HC.VII-73/2024/393/A: The Hon'ble Gauhati High Court has been pleased to invite Smti Jahnabi Das, JMFC, Darrang, Smti Jintismrita Devi (under training), Sonitpur, Smti Debaborninee Devi, JMFC, Sonitpur, Smti. Jusmita Borgohain, JMFC, Kamrup, Smti Jyotismita Sharma, Secretary, DLSA, Kamrup to take part in the cultural program in the Republic Day celebration, 2025 in the premises of the Gauhati High Court. Further, Shri Navajeet Saikia, Sheristadar in the court of Munsiff No. 1, Golaghat has been invited as an anchor for the aforesaid programme.

As such, the District & Sessions Judges of the respective districts are hereby requested to allow these officers and staff to leave their station from 24.01.2025 to 26.01.2025 to take part in the rehearsal and in the main function.

By Order,
Sd/-C.B. Gogoi
REGISTRAR GENERAL (i/c)

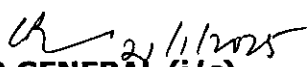
Memo No.HC.VII-73/2024/394-403/A

Dated 21.01.2025.

Copy to:-

1. The District & Sessions Judge, Darrang/ Sonitpur/ Kamrup/ Golaghat for information.
2. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
3. Smti Jyotismita Sharma, Secretary, DLSA, Kamrup.
4. Smti. Jusmita Borgohain, JMFC, Kamrup.
5. Smti Debaborninee Devi, JMFC, Sonitpur.
6. Smti Jahnabi Das, JMFC, Darrang.
7. Smti Jintismrita Devi (under training), Sonitpur.
8. Shri Navajeet Saikia, Sheristadar, Munsiff No. 1, Golaghat.
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

The deputed Officers and staff will be entitled to TA/DA as per Rules.


REGISTRAR GENERAL (i/c)
GAUHATI HIGH COURT,
GUWAHATI